

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **28.06.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : State Bank of India  
Vs  
Prakash Chandra Kapoor

**MAIN PETITION NUMBER** :CP(IB)/158(CHE)/2022  
**(IA/MA) APPLICATION NUMBERS**

IA/402(CHE)/2024

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**ORDER**

Present: Shri. K. Chandrasekaran, Ld. Counsel for the Applicant/SBI.

None for the Respondent.

IRP report is already on record.

Till date, the Respondent has not filed any objections.

List the petition for hearing on **19.08.2024**.

Sd/-  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

Sd/-  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs